

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

49

Application No. 186 & 3 Ors. / (MAH) / 2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: M/s. Birla Cotsyn (India) Ltd.

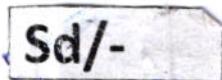
SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	RAYMOND FERNANDEZ	RETIRED	
2)	CARMEN FERNANDEZ	Housewife	

ORDER

Application No.186 & 3 Ors./73(4)NCLT/MB/MAH/2017

Applicant present. None present on behalf of the Company. List this matter on 11.9.2017.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)